

cated Rs. 3317 lakh for 1996-97 in 13 States for agro-processing business.

Child Labour engaged in Tea Garden

6021. SHRI KESHAB MAHANTA: Will the Minister of LABOUR be pleased to state:

- (a) whether huge number of child labourers are engaged in the tea garden of Assam;
- (b) if so, the details thereof; and
- (c) the steps being taken to ensure that the child labourers are not engaged in such gardens ?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) to (c) According to the information furnished by the Tea Board, the estimated average daily number of child labourer employed in tea plantation industry of Assam during 1994 was around 18,000 constituting 3.18% of the total Labour employed in Assam tea plantation industry. The number of child labourers, however, have been coming down steeply in recent times and according to tea industry, there may be no significant employment of child labour in tea plantation industry from 1995 onwards. The Consultative Committee of Plantation Association have advised its constituent members not to employ any person below 14 years of age in plantation industry.

Draft facilities in RRBs

6022. SHRI UDDHAB BARMAN:

DR. ASIM BALA:

Will the Minister of FINANCE be pleased to state:

- (a) whether Regional Rural Banks are allowed to introduce bank drafts;
- (b) if so, in which year this facility was introduced; and
- (c) which are the Regional Rural Banks assisted by sponsor banks to introduce such facilities ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR): (a) and (b) Yes, Sir. The Regional Rural Banks (RRBs) have been allowed to issue bank drafts since the year 1980.

(c) National Bank for Agriculture & Rural Development (NABARD) has reported that as per information available with them, there are 56 RRBs sponsored by 19 banks, who have so far introduced this facility. State-wise details of such RRBs alongwith names of sponsor banks is given in the attached Statement.

Statement

State-wise details of Regional Rural Banks (RRBs) alongwith names of respective sponsor banks who are operating draft facility as on 31.3.1996.

Name of RRB	Sponsor Bank
1	2
ANDHRA PRADESH	
1. Rayalaseema Grameena Bank	Syndicate Bank
2. Sri Visakha Grameena Bank	State Bank of India
3. Sree Anantha Grameena Bank	Syndicate Bank
4. Shri Venkateshwara Grameena Bank	Indian Bank
5. Sri Saraswathi Grameena Bank	State Bank of Hyderabad
6. Golconda Grameena Bank	State Bank of Hyderabad
7. Kanakdurga Grameena Bank	Indian Bank
BIHAR	
8. Kosi Kshtriya Gramin Bank	Central Bank of India
9. Monghyr Kshetriya Gramin Bank	UCO Bank
10. Santhal Parganas Gramin Bank	State Bank of India
GUJARAT	
11. Banaskantha-Mehsana Gramin Bank	Dena Bank
HARYANA	
12. Hissar-Sirsa Kshetriya Gramin Bank	Punjab National Bank

1	2
HIMACHAL PRADESH	
13. Parvatiya Gramin Bank	State Bank of India
JAMMU & KASHMIR	
14. Jammu Rural Bank	Jammu & Kashmir Ltd.
KARNATAKA	
15. Tungabhadra Grameena Bank	Canara Bank
16. Malaprabha Grameena Bank	Syndicate bank
17. Krishna Grameena Bank	State Bank of India
18. Kolar Grameena Bank	Canara Bank
19. Chickmagalur-Kodagu Grameena Bank	Corporation Bank
20. Sahyadri Grameena Bank	Canara Bank
21. Varada Grameena Bank	Syndicate Bank
22. Visveshwaraya Grameena Bank	Vijaya Bank
KERALA	
23. South Malabar Grameena Bank	Canara Bank
24. North Malabar Grameena Bank	Syndicate Bank
MADHYA PRADESH	
25. Rewa-Sidhi Gramin Bank	Union Bank of India
26. Jahabua-Dhar Kshetriya Gramin Bank	Bank of Baroda
27. Chambal Kshetriya Gramin Bank	Central Bank of India
MAHARASHTRA	
28. Marathwada Gramin Bank	Bank of Maharashtra
29. Aurangabad-Jalna Gramin Bank	Bank of Maharashtra
30. Chandrapur-Gadchiroli Gramin Bank	Bank of India
31. Akola Gramin Bank	Central Bank of India
32. Solapur Gramin Bank	Bank of India
33. Thane Gramin Bank	Bank of Maharashtra
ORISSA	
34. Puri Gramya Bank	Indian Overseas Bank
35. Bolangir Anchalik Gramya Bank	State Bank of India
36. Cuttack Gramya Bank	UCO Bank
37. Koraput Panchabati Gramya Bank	State Bank of India
38. Kalahandi Anchalik Gramya Bank	State Bank of India
PUNJAB	
39. Faridkot-Bhatinda Kshetriya Gramin Bank	Punjab & Sindh Bank
RAJASTHAN	
40. Aravalli Kshetriya Gramin bank	Bank of Baroda
41. Hadoti Kshetriya Gramin Bank	Central Bank of India
42. Thar Anchalik Gramin Bank	UCO Bank
43. Bundi-Chittorgarh Kshetriya Gramin Bank	Bank of Baroda
44. Bhilwara-Ajmer Kshetriya Gramin Bank	Bank of Baroda

1	2
TAMILNADU	
45. Pandyan Grameena Bank	Indian Overseas Bank
UTTAR PRADESH	
46. Prathama Bank	Syndicate Bank
47. Raebareli Kshetriya Gramin Bank	Bank of Baroda
48. Farrukhabad Gramin Bank	Bank of India
49. Sravasti Gramin Bank	Allahabad Bank
50. Allahabad Kshetriya Gramin Bank	Bank of Baroda
51. Aligarh Grameen Bank	Canara Bank
52. Tulsi Gramin bank	Allahabad Bank
53. Etah Gramin Bank	Canara Bank
54. Sarayu Gramin Bank	Allahabad Bank
55. Jamuna Gramin Bank	Canara Bank
WEST BENGAL	
56. Howrah Gramin Bank	UCO Bank

Strengthening of Emigration Act

6023. SHRI BASU DEB ACHARIA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government is considering to give more teeth to our Emigration Act to rein in unscrupulous manpower exporters who buccaneer in promising lucrative jobs abroad and vanish without a trace once they pocket their client dues;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE (SHRI RAMAKANT D. KHALAP): (a) to (c) The information is being collected and will be placed on the Table of the House.

Bhabha Atomic Research Centre

6024. SHRI SRIBALLAV PANIGRAHI: Will the PRIME MINISTER be pleased to state:

(a) whether Bhabha Atomic Research Centre has developed desalination technology to provide safe potable drinking water in brackish water areas.

(b) if so, the details thereof;

(c) the details of pilot projects undertaken in this regard especially in Orissa; and

(d) the time by which this technology would be made commercial ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI) : (a) and (b) Yes, Sir. It is based on the Reverse Osmosis process by which

the underground brackish water is pumped into a membrane element. The water coming out of the membrane has reduced salt content and is also free from micro-organisms, thus becoming safe potable water.

(c) Pilot projects based on this technology were undertaken in some villages of Andhra Pradesh and Gujarat for providing safe drinking water from the available brackish water sources. No project based on this technology was undertaken in Orissa.

(d) The above mentioned technology of brackish water desalination is available for commercial use.

World Bank Loan to Andhra Pradesh

6025. DR. T. SUBBARAMI REDDY: Will the Minister of FINANCE be pleased to state:

(a) whether the World Bank had discussions on a proposed fiscal adjustment loan to Andhra Pradesh for the next year;

(b) if so, whether the Union Government has agreed to provide guarantee in regard to the World Bank loan to the State of Andhra Pradesh; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI. M.P. VEERENDRA KUMAR): (a) Yes, Sir.

(b) and (c) The Borrower for such loans would be Government of India. The proposed loan will be passed on to the Government of Andhra Pradesh on standard terms and conditions. Hence, the question of providing guarantee in regard to the proposed loan does not arise.